

PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- APRIL & MAY, 2021				GRAND TOTAL	
Opening Balance as on 01.04.2021	Cases Instituted during the Months of April & May, 2021	Cases Disposed of during the Months of April & May, 2021	Total Pendency as on 31.05.2021	Total Cases Disposed of during the Months of April & May, 2021 (Family Court + High Court)	Total Pendency as on 31.05.2021 (Family Court + High Court)
3559	108	38	3629	861	46111

N.B :- The difference between the closing balance and opening balance i.e. increase or decrease numbers of cases due to disposal, modification and restoration of cases reflected later on.